

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. PWD-LIT/12/2021-05 dated 12.08.2021
PWD-LIT/109/2021-05 dated 12.08.2021
PWD-LIT/142/2021-05 dated 12.08.2021

GOVERNMENT ORDER NO:- 4378 -JK (LD) of 2021

DATED:- 27 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 27 - 08 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4378-JK(LD) of 2021 dated 27.08.2021

S.No	CASE No.	Titled	OIC Appointed/ Nominated
1.	CPOWP 71/2017 in OWP No. 1691/2016	Mohd Sharief V/s Sh. Sudhere Shah, Chief Engineer PW (R&B) Department, Jammu.	Sh. A. K. Kikloo, Chief Engineer, PWD(R&B) Department, Jammu as the OIC appointed / nominated
2.	OWP No. 362/2014	Inhabitants of Village Chamalwas V/s State of J&K & Others	Sh. Naisir Hussain Zarger Superintending Engineer, PWD(R&B) Circle Doda as the OIC appointed / nominated
3.	WP (C) No. 1394/2021	Abdullah V/s U.T Of J&K & Others	Sh. Ashok Sudan, Executive Engineer, PMGSY Division Thathri as OIC as the OIC appointed / nominated
4.	WP (C) No. 1882/2019	Pawan Kumar Gupta Vs. State of J&K & Ors	Sh. Mohd Zabir, Executive Engineer, PWD (R&B), Division Udhampur as the OIC appointed / nominated
5.	CM(M) 10/2021 CM(5619/2021)	Sh. Sanjay Raina, Assistant Executive Engineer Vs UT of J&K Th. Principal Secretary P W (R&B) Deptt.	Sh. Balbir Singh, Executive Engineer, PMGSY Division Udhampur-I as the OIC appointed / nominated
6.	CCP(S) No. 18/2021 in SWP No. 2728/2015	Parvez Ahmed V. Shalinder Kumar Misra & Ors.	Sh. Naisir Hussain Zarger, Superintending Engineer, PWD(R&B) Circle Doda
8.	OWP 1555/2016	Raj Kumar Gupta V.s State Th. PWD & Ors	Sh. Rajan Gupta, Executive Engineer, PWD(R&B) Construction Division-I, Jammu as OIC
9.	OWP No. 503/2018	Abdul Rehman Naik Vs State & Ors.	Sh. Vinod Kumar Gupta, Executive Engineer, PWD(R&B) Division Ramban as OIC
10.	CPOWP No. 123/2017 in OWP 1896/2015	Janak Khajuria V/s Sudhir Shah & Anr	Sh.A.K.Kikloo, Chief Engineer, PWD(R&B) Department, Jammu
11.	OWP No. 1560/2016	Shivu & Ors V/s State of J&K & Others	Sh. Mohd. Zabir, Executive Engineer, PWD (R&B) Div. Udhampur

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12.	WP (C) no. 314/2021	Inhabitants of Village Phagsoo V/s U.T of J&K & Others	Sh. Ashok Singh Sudan, Executive Engineer, PMGSY Division Thathri
13.	CFA No. 2/2007	State of J&K & Anr V. Mohd Ramzan Butt.	Sh. Javed Ul-Hasan Executive Engineer, BC Road Division Bhaderwah get the OIC appointed
14.	OWP No. 173/2012	Zafar Javaid & Anr V/s State of J&K & Others	Sh. Ab. Ghani Jagail, Executive Engineer, PMGSY, Budhal, Rajouri as OIC appointed
15.	WP (C) No. 1552/2020	Mohd Shafi Vs. Union Territory of J&K & Ors	Sh. Janak Raj, Executive Engineer, PWD(R&B) Division Reasi as OIC appointed
16.	Arb P No. 33/2020	Shivam Build Con Associates Vs Chief Engineer & Anr	Sh. K.K.Sharma, Executive Engineer, PMGSY, Division Billawar, District Kathua as the OIC appointed
17.	WP(C) 1506/2021	Sultan Mohd. Vs. UT of J&K & Ors	Sh. Rajesh Bhagat, Executive Engineer, PWD(R&B) Construction Division-II, Jammu
18.	CCP(S) No. 116/2020	Ram Kumar V. Khurshid Ahmed Shah & Ors.	Sh. Janak Raj, Executive Engineer, PWD(R&B) Division Reasi as OIC appointed
19.	WP(C) No. 1111/2021	Inhabitants of Goi Lanjote, Golad Chowki, Behrote through Nazir Hussain & Anr V/s U.T of J&K & Others	Sh. Mohd. Parvez, Executive Engineer, PWD (R&B) Division Poonch
20.	OWP No. 1001/2017	Surinder Kumar V/s State of J&K & Others	Sh. Rajan Gupta, Executive Engineer, PWD (R&B) Construction Division-I, Jammu
21.	CPOWP No. 207/2016 in OWP No. 772/2016	Balwant Singh V/s Mohd. Ayoub & Others	Sh. Kamal Gupta, Executive Engineer, PMGSY, Division Ramban
22.	WP(C) No. 2611/2019	Hoshiyar Singh V/s State of J&K & Others	Sh. Mohd. Ayoub Wani, Executive Engineer, PW (R&B) Special Sub-Division Doda
23.	CPOWP no. 155/2017 in OWP No. 943/2017	Manzoor Ahmad Bhat V/s R.P.Manhas & Others	Sh. A.K.Kikloo, Chief Engineer, PW (R&B) Department, J&K Jammu

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	No. 943/2017		Department, J&K Jammu
24.	CCP(S) No. 134/2021	Kewal Krishan V/s Sh. Shalinder Kumar & Others	Sh. A.K.Kikloo, Chief Engineer, PW (R&B) Department, J&K Jammu
25.	WP(C) No. 1478/2021	Sunil Kumar Sharma V/s State of J&K & Others	Sh. Vinod Kumar, Executive Engineer, PWD(R&B) Division Kathua
26	O.A No. ---/2021	Sandeep Safaya and Ors V/s U.T of J&K an Ors	Mr. Shahid Mehmood, Additional Secretary , PW(R&B) Department
27	CPSW No. 41/2018 SWP No. 1741/2015	Manjeet Singh Vs Khursheed Ahmad Ganai	

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